

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA.

PRESENT: SRI D. TIRUMALA RAO, M.A.LL.B.,
PRINCIPAL DISTRICT JUDGE.

Procs.Dis.No. 5721 /2017/A1.

Dated: 26-09-2017.

Sub: PUBLIC SERVICES – A.P.J.M.S. – Paper Promotion of eligible Candidates from the Post of Stenographer Grade III (Category-6) to the Post of Stenographer Grade II Category-5) - Orders – Issued – Reg.

O R D E R:

The Principal District Judge, Nalgonda is pleased to Pass Orders for Paper Promotion to the following eligible Candidates from the Post of Stenographer Grade III (Category-6) to the Post of Stenographer Grade II (Category-5).

- 1) Smt. M.Usha Rani, Stenographer Gr-III, Court of the Principal Junior Civil Judge, Miryalguda is hereby promoted to the post of Stenographer Grade II (Category-5) as per G.O.Ms. No. 100, Dt. 08-08-2015.
- 2) Sri D.Nagender, Stenographer Gr-III, Court of the Junior Civil Judge, Huzurnagar is hereby promoted to the post of Stenographer Grade II (Category-5) as per G.O.Ms. No. 100, Dt. 08-08-2015.
- 3) Sri D.Shankar, Stenographer Gr-III, Court of the Junior Civil Judge, Huzurnagar is hereby promoted to the post of Stenographer Grade II (Category-5) as per G.O.Ms. No. 100, Dt. 08-08-2015.

N.B: The candidature of Sri D.Shankar is not satisfied by the interview board in view of his un-authorized absents, however in view of his seniority he is considered on condition that he shall continue in the promotion without any complaints till the confirmation of probation or otherwise Sri K.Srikanth, Stenographer Gr-II working in the Court of the Junior Civil Judge, Suryapet will be considered in his place and the office is directed to intimate the same to Sri D.Shankar, personally.

The above individual is informed that paper promotion are on purely temporary basis without any right to probation, preferential claim to future promotion, claim for seniority and they are liable to be reverted to them previous positions for unsatisfactory performance or on administrative grounds at any time without assigning any reason and notice.


PRINCIPAL DISTRICT JUDGE,
NALGONDA. 26/9/17

To

- 1) The individuals.
- 2) The Senior Civil Judge, Nalgonda.
- 3) The Prl. Junior Civil Judge, Miryalaguda.
The Junior Civil Judge, Huzurnagar

Copy to:

The Hon'ble Registrar (Administration),
High Court of Judicature at Hyderabad for the State of Telangana and the
State of Andhra Pradesh.